

**W.P.(S)**

*(e-mail copy)*

**Token Number- 2778/2020**

**S.J.**

**Caveat Clear**

**Parshuram Kerketta**

**Petitioner**

**Versus**

**State of Jharkhand & others**

**Respondents**

C.F.S.

Petition:- Nil

Affidavit: Nil

Vakalatnama: Nil

Defects if any --

**(Undertaking has been given by Ld. Advocate in this regard, All physical copies and document shall be paid/filed once the situation is normalized.)**

1. Page no. 14 to 16, 20 and 21 are faint. Fresh copy or T/c may be given.
2. PO/PS of Respondent no. 2 has not been mentioned.
3. Ann. no. may be mentioned for document under challenge in para 1 and prayer portion.
4. Ann. No. 4 may be marked clearly on page no. 22.

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